

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

RA No. 182/90 in
O.A. No. 135/90
T.A. No.

199

DATE OF DECISION 27.5.1991

Shri Punjab Singh & anr. Petitioner Applicants

Advocate for the Petitioner(s)

Versus
U.O.I & ors.

Respondent s

Advocate for the Respondent(s)

CORAM

The Hon'ble Mr. B.K. KARTHA, VICE CHAIRMAN (J)

The Hon'ble Mr. D.K. CHAKRAVORTY, MEMBER (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

ORDER

(ORDER PASSED IN CIRCULATION BY HON'BLE
 MR. D.K. CHAKRAVORTY, MEMBER)

This application has been filed by the Respondents-Railways for review of our judgement dated 26.10.90 in OA No.135/90. In similar the question of jurisdiction of this Tribunal to adjudicate upon cases relating to cancellation of allotment of Government accommodation, eviction and other action under the Public Premises (Eviction of Unauthorised Occupants) Act, 1971 was referred to the Hon'ble Chairman to constitute a Larger Bench.

2. The Full Bench has delivered its decision by judgement dated 13.2.1991 in Shri Ganga Ram & anr. Vs. Union of India & ors. (ATJ 1991(1) 484) wherein it has been held that the Tribunal continues to have jurisdiction, in accordance with the decision of the Full Bench in Rasila Ram's case, to adjudicate upon the cases relating to eviction

from Government quarters under the P.P. Act.

3. On careful consideration of the grounds raised in the Review Application, we are of the opinion that there is no error apparent on the face of the judgement, nor have the Respondents-Railways brought out any new facts warranting a review of our judgement. In the facts and circumstances, we do not find any merit in this Review Application which is accordingly dismissed. However, the Original Application will be heard on merits in its turn. Let a copy of this order be placed in the case file.

D.K.Chakravorty
(D.K.CHAKRAVORTY)

MEMBER(A)

P.K.Kartha
(P.K.KARTHA)
VICE CHAIRMAN(J)